

HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW BENCH, LUCKNOW

DATED : 22 / 07 / 2013

NOTICE

In continuation to earlier notice dated 07.06.2013 & 18.07.2013 in the matter of preparation of Roll of Advocates [Part - B] at Lucknow Bench, Learned Advocates are hereby informed that the date for receiving the applications is extended upto **July 24, 2013**.

Learned Advocates may submit fresh applications in the counter earmarked for the purpose at Fresh Filing Centre upto **July 24, 2013 4.00 p.m.**

The learned Advocates whose names are in the defective list of Advocate Rolls, may also remove their defects by submitting required documents alongwith application mentioning their defects latest by **24.07.2013**, failing which they shall not be considered for registration on Roll of Advocates.

No further opportunity shall be given for the purpose in the year 2013.

I/c Registrar
22.07.2013

**Application for registration on the Roll of Advocates [Part - B]
practicing in the High Court at Lucknow Bench**



1 Full Name of the Advocate :
(In capital letters)

2 Father's / Husband's Name :

3 Enrollment Number :

Year :

State :

(Please attach attested copy of registration certificate)

4 Date of Enrollment :

5 Complete postal address (Please attach proof)

a) Residence :

b) Office :

c) Chamber in the High Court :

6 Telephone Numbers

a) Office :

b) Residence :

c) Mobile :

7 E-Mail address, if any :

8 Undertaking

I declare and undertake that I am practicing in this Hon'ble Court and that I have not made any applications anywhere else for listing my name on the Rolls of advocates except in the High Court, Lucknow Bench, Lucknow. I further undertake that all the information mentioned above are correct to my personal knowledge and that the charges, if any, occurred therein, in the future, will be intimated, soon after, to the Registrar, High Court, Lucknow Bench, Lucknow.

Signature of the Applicant

(Full Name and Date)